## Annexure 8

## Name of the Corporate debtor: Narang Developers Private Limited Date of commencement of CIRP: 28th March 2024 List of creditors as on: 13th March 2025

List of Operational creditors (other than Workmen and Employees and Government Dues)														
Sr.	Name of Creditor	Details of c	laim received	Details of claim admitted						Amount	Amount	Amount of	Amount	Remarks, if any
		Date of	Amount	Total amount	Nature of	Amount	Amount	Whether	%voting	of	of any	claim	of claim	
		receipt	claimed	of claim	claim	covered	covered	related	share in	conting	mutual	rejected	under	
				admitted		by	by	party?	CoC	ent	dues,		verificat	
						security	guarant			claim	that may		ion	
						interest	ee				be set			
											off			
1	Western Will Constructions Private Limited	6/12/2024	4,026,000.00	4,026,000.00	Unsecured	-	0	Yes	0.00	-	-	-	-	-
2	Mona Narang	6/12/2024	350,000.00	350,000.00	Unsecured	_	0	Yes	0.00	-	-	-	-	-
	TOTAL		4,376,000.00	4,376,000.00										

Sd/-

Rakesh Bothra

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